

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.4369 of 2003

Maitree Sansad, Sutahat, Cuttack* *Petitioner

Mr. A. Mohanty, Advocate

-versus-

***State of Odisha and others***

Opp. Parties

Mr. D.K. Mohanty, AGA

**CORAM:
THE CHIEF JUSTICE
JUSTICE R.K.PATTANAİK**

ORDER

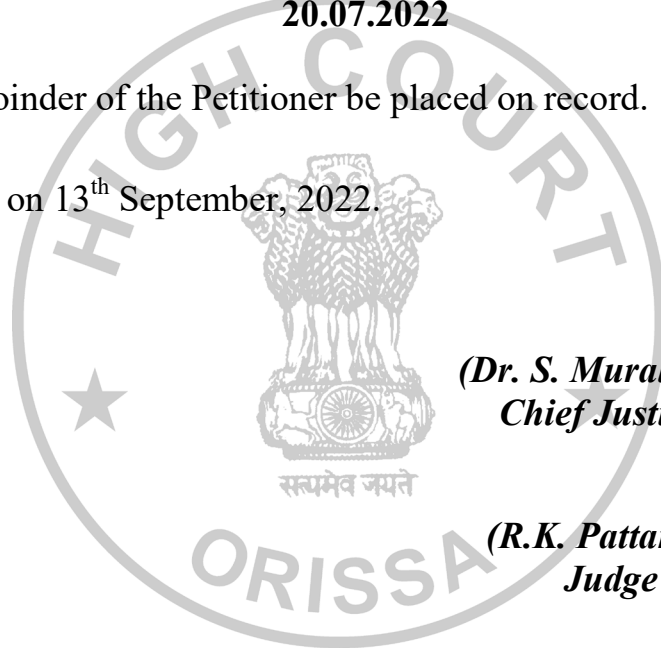
20.07.2022

Order No.

105.

1. Rejoinder of the Petitioner be placed on record.

2. List on 13th September, 2022.



***(Dr. S. Muralidhar)*
*Chief Justice***

***(R.K. Pattanaik)*
*Judge***